

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

119. Company Appeal/17/2022

I.A. 657/2021

IA 5048/2023

In

C.P.(IB)-618(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.04.2024**

NAME OF THE PARTIES: Fine Jewellery Ltd.

V/s.

Nascent Jewellery Ltd.

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **13.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)